

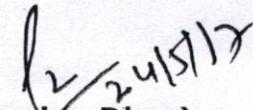
**HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)**

O R D E R

No: 311 Dated: 24/5/2017

In the interest of administration it is ordered that the Additional Mobile Magistrate(T), Jammu shall hold the additional charge of the Court of Munsiff, R.S.Pura till such time, Mrs. Rekha Kapoor, Munsiff R.S.Pura resumes her duties after availing Maternity leave. The officer shall hold the Court at R.S.Pura for three days in a week.

By Order.

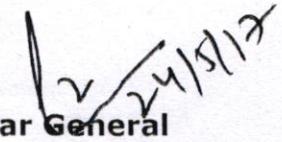

(Sanjay Dhar)
Registrar General

No: 5605-11/95 Dated: 24/5/2017

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Administrative Judge District, Jammu.
...for information of His Lordship.
3. Principal District & Sessions Judge, Jammu.
4. Additional Mobile Magistrate(T), Jammu.
5. Munsiff, R.S.Pura;
6. Additional Munsiff, R.S.Pura.
.....for information and n/a.

7. 9/c NRC for uploading on website.


Registrar General